## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/138/2017

NAME OF THE PETITIONER(S)

: P. GOVINDAMMAL & 3 ORS

NAME OF THE RESPONDENT(S)

: VARIAR BENEFIT FUND LTD

UNDER SECTION

: 73(4)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

S. TAMILSELVI Petalia - S. Tamilylv P. Govinolognon al Petalin U. G. HARDIS BLO LOTTON

## **ORDER**

Petitioner present in person. The Registry is directed to send notice to the respondent for their appearance and for making submissions on the next date of hearing. Put up on 05.12.2017 at 10.30 A.M.

ad-

K Anantha Padmanabha Swamy Member (Judicial)

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